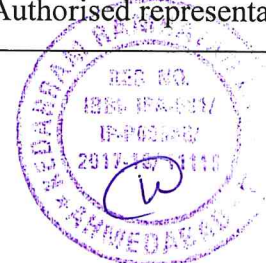


FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SHAMBHU TEXTILES MILLS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Shambhu Textiles Mills Private Limited
2.	Date of incorporation of corporate debtor	23/09/1996
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Gujarat
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17110GJ1996PTC030772
5.	Address of the registered office and principal office (if any) of corporate debtor	RANIPUR NR RANIPUR BUS STAND NAROL AHMEDABAD GJ 383405 IN
6.	Insolvency commencement date in respect of corporate debtor	28th May, 2020 (Date of order) 6th June, 2020 (Downloaded from website of NCLT)
7.	Estimated date of closure of insolvency resolution process	24th November, 2020 (180 Days from the Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Kedarram Ramratan Laddha IBBI/IPA-001/IP-P00586/2017-18/11115 Membership No.: IP/P-00586
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 6/5, Sahyog Apartment, B/h Keshavnagar, Nr. Subhash Bridge, RTO circle, Keshavnagar, Ahmedabad- 380027 Email Id- ip@kpsjca.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B-1002, Mondeal Square, Nr. Prahladnagar Garden, SG Highway, Ahmedabad – 380015. Email Id- kedarladdha66@gmail.com
11.	Last date for submission of claims	20th June, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) - NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1.NA 2.NA 3.NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink for relevant forms: https://ibbi.gov.in/downloadform.html (b) Details of Authorised representative: N.A



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shambhu Textiles Mills Private Limited on 28th May, 2020.

The creditors of Shambhu Textiles Mills Private Limited are hereby called upon to submit their claims with proof on or before 20th June, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.



Kedar Laddha
Interim Resolution Professional

Date : 6th June, 2020
Place : Ahmedabad